

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.202  
**C.P. (IB)/254(AHM)2023**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

SKYLEAD CHEMICALS LTD THROUGH ITS RP MR. TEJAS .....Applicant  
K SHAH  
VS .....Respondent  
MOLINA CHEMICALS PRIVATE LIMITED

**Order delivered on: 09/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Sumit Parikh, Adv.  
For the Respondent : Mr. Arjun Padhiyar, Adv.

**ORDER**

Heard Ld. Counsels for both sides.

Order is reserved.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**